

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**STARRED QUESTION NO. 176
TO BE ANSWERED ON 17.03.2022**

EXTENSION OF ATAL BIMIT VYAKTI KALYAN YOJANA

176. SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government had received any request from individuals/organizations to extend the Atal Bimit Vyakti Kalyan Yojana for a period of another two years;**
- (b) if so, the details thereof;**
- (c) whether Government has taken a decision in this regard; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF LABOUR AND EMPLOYMENT
(SHRI BHUPENDER YADAV)**

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA STARRED QUESTION NO. 176 FOR 17.03.2022 RAISED BY SHRI KANAKAMEDALA RAVINDRA KUMAR REGARDING EXTENSION OF ATAL BIMIT VYAKTI KALYAN YOJANA.

(a) to (d): A request has been received to extend the Atal Bimit Vyakti Kalyan Yojana for a period upto March, 2023. The scheme 'Atal Bimit Vyakti Kalyan Yojana' was earlier extended for a period upto 30.06.2022 and is in force at this time. Any decision to continue or otherwise will be taken at appropriate time.
